

GOVERNMENT OF TRIPURA
HEALTH & FAMILY WELFARE DEPARTMENT

No. F. 2(10-43A)-DHS/ESTT/MR/2022

Dated, 22. 12. 2022

M E M O R A N D U M

Subject :- Re-imburement facility to the State Government employees of medical expenditure incurred by the employees for treatment inside/outside the State.

With a view to simplify and streamline the operational guidelines of medical re-imburement facility for the eligible State government employees, the Council of Minister's has examined the existing provision and in supersession/ partial modification of all existing guidelines as follows :

[G.O. No.236, G.O. No.237, dated 25-10-2013, G.O. No.267, G.O. No.100, dated 04-01-2012, G.O. No. 469, dated 15-12-2015, File No.F.5(10)-FIN(G)/75-I, dated 09-08-2005 and 01-08-2007, 18-09-2013. File No. F.8(3)-FIN(G)/2000, dated 29-04-2010, F.2(10-43A)-MS/Estt/MR/07 (part-I), dated 20-08-2009, F.2(10-43A)-MS/Estt/MR/08(sub), dated 25-03-2011, F.2(10-43A)-MS/Estt/MR/2016, dated 05-10-2016, F.2(10-43A)-MS/Estt/MR/2016, dated 10-01-2019 and 18-06-2019, F.2(10-43A)-MS/Estt/MR/2012, dated 10-06-2019, F.2(10-43A)-MS/Estt/MR/ 2019, dated 06-09-2019 and 27-03-2020.]

The Governor, Tripura is pleased to lay down following guidelines with regards to admissibility of medical expenses to State Government Officials inside/outside the State.

- a) Group-A and Group-B officials of the State Government employees and their dependent family members when referred by the Standing Medical Board to a particular listed referral institution/hospital as **Annexed (A)** for medical treatment but undertakes the treatment at some other Institution /Hospital of his/her own choice/volition, he/she shall be entitled to get reimbursement for treatment /investigation(s) undertaken at the rates of their referred institution including journey expenses for the purpose as existing T.A. Rules.
- b) Medical re-imburement expenses to Group-A and Group-B of the State Government employees and their dependent family members may avail treatment in any enlisted referral hospital inside /outside the State approved by the State Govt. without referral of the Standing Medical Board subject to condition that ex-post facto approval shall be given only in case of emergency or acute illness arising while the govt. servant is staying outside the State with station leave permission. In such case a certificate stating the emergency status and ICD diagnosis has to be obtained from the treating hospital. If treatment is undertaken in any such hospital reimbursement would be at CGHS rate.

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- c) The dependent family members of State Government Group-A & B employees, who are not residing with the concerned government employees due to staying outside the State and require medical treatment in any health institution, will be eligible to get reimbursement of treatment expenses at latest CGHS rates .
- d) Group-C & D officials of the State Government employees when referred by the Standing Medical Board to a particular listed referral institution/hospital for medical treatment but undertakes the treatment at some other Institution /Hospital of his/her own choice/volition, he/she shall be entitled to get reimbursement for treatment /investigation(s) undertaken at the rates of their referred institution including journey expenses for the purpose as existing T.A. Rules.
- e) Medical reimbursement expenses to Group-C & D of the State Government employees himself/herself or any member of his /her family suffers from cancer and is referred to a particular medical institution/hospital outside the State on being referred by the State Standing Medical Board, Govt. of Tripura but undertakes the treatment at some other Institution /Hospital of his/her own choice/volition, he/she shall be entitled to get reimbursement for treatment /investigation(s) undertaken at the rates of their referred institutions including journey expenses for the purpose as existing T.A. Rules.
- f) In case of all categories of the State Government employee (Group-A, B, C and D), while being outside the State in connection with official works/ for his own duty, with station leave permission where he/she fell ill and requires medical treatment in any health institutions, will be eligible to get reimbursement of treatment expenses at latest CGHS rates subject to condition that it is applicable in acute emergency cases like Chest pain, Cardiac Failure, Brain Stroke, Trauma & Head Injury and 1st time Cancer etc.
- g) The reimbursement facility to all categories of the State Government employees (Group-A, B, C and D) for implanting of Pacemaker shall continue to be admissible, subject to limit therein vide Finance Department Memo No.F.30(1)-FIN(G)/2009, dated 12-05-2009 and in continuation of this Deptt. Memo No. F.5(2)-FIN(G)/93, dated 24th May,1997.
- h) The State Government employees who are posted in Tripura Bhavan at Guwahati, Kolkata and New Delhi and require medical treatment for his/her own in any health institution, will be eligible to get reimbursement of treatment expenses at latest CGHS rates and dependent family members of Group-A & B employees, require medical treatment in any health institution, will be eligible to get reimbursement of treatment expenses at latest CGHS rates or any hospital of choice whichever less.



- i) Reimbursement of cost of medical expenses of pensioners and spouse referred by the Standing Medical Board, Govt. of Tripura for treatment outside the State once in 5(five) years subject to ceiling of Rs.50,000/- (Rupees Fifty thousand) only. The other terms & condition of the original OM No. F.8(3)-FIN(G)/88, dated 25th June, 1991 shall remain unchanged.
- j) The empanelment of referral hospitals outside the State from time to time approved by the Government is Annexed (A).
- k) Finance Department, Govt. of Tripura has concurred the proposal of the Department vide U.O. No.170-FIN (EXPDT-II)/2022, dated 21-11-2022. The Council of Ministers approved the proposal of the department, dated 03-12-2022. This order shall take with immediate effect.

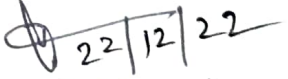
By order of the Governor
SD/-
(D. Basu)
Secretary to the
Government of Tripura

To

1. All Head of Departments/ All Departments

Copy forwarded to :

1. The Secretary to the Hon'ble Governor, Tripura, Raj Bhavan, Agartala.
2. The Principal Secretary to the Hon'ble Chief Minister, Tripura, Agartala.
3. The PS/PA to all Hon'ble Ministers.
4. The PS to Chief Secretary, Tripura.
5. The Principal Secretaries/ Secretaries, Govt. of Tripura.
6. The Chairman Standing Medical Board, AGMC & GBP Hospital, Agartala.
7. The Manager, Tripura Govt. Press, Bardowali, Agartala, he is requested to publication of the same in the next issue of Tripura Gazette.
8. The _____


(Anima Debbarma)
Deputy Secretary to the
Government of Tripura

Annexed-A

Empanelment of referral Hospital approved by the State Government from time to time is as under :

1.	National Neuro Sciences Centre, Kolkata
2.	Tata Memorial Centre, Mumbai
3.	SSKM Hospital, Kolkata
4.	Institute of Post Graduate Medical Education & Research, Kolkata
5.	School of Tropical Medicine, Kolkata
6.	Cancer Centre and Welfare Home, Thakurpukur, Kolkata
7.	Silchar Medical College & Hospital
8.	Sankar Deva Netralaya, Guwahati
9.	C.M.C, Vellore
10.	Care Hospital, Hyderabad
11.	National Institute of Mental Health & Neuroscience, Bangalore
12.	AIIMS, New Delhi
13.	Max Heart & Vascular Institute, New Delhi
14.	Susrut Eye Foundation & Research Centre, Kolkata
15.	R.N. Tagore International Institute of Cardiac Science, Kolkata
16.	B.M. Biral Heart Research Centre, Kolkata
17.	Vinayaka Mission Hospital, Tamilnadu
18.	Max Heart Care, New Delhi
19.	Narayan Hrudalaya Hospital, Bangalore
20.	DESUN, Kolkata
21.	Medica Super Speciality Hospital, Kolkata
22.	Fortis Hospital, Kolkata
23.	Safdarjung Hospital, New Delhi
24.	P.G.I., Chandigarh
25.	Sanjoy Gandhi P.G.I., Lucknow
26.	Nizam Hospital, Hyderabad
27.	Sri Chitra Institute of Medical Research, Kerala
28.	ILS Hospitals, Agartala
29.	Tata Medical Centre, Kolkata
30.	Cachar Cancer Hospital & Research Centre, Silchar
31.	AMRI Hospitals, Kolkata
32.	Manipal Hospital, Bengaluru
33.	Medanta the Medicity Hospital, Gurgaon
34.	Royal Care Super Speciality Hospital Ltd., Coimbatore
35.	Ruby General Hospital and Ruby Cancer Centre, Kolkata
36.	Yashoda Hospitals, Hyderabad
37.	Apollo Gleneagles Hospital, Kolkata
38.	Calcutta Medical Research Institute (CMRI), Kolkata
39.	Medanta Hospital, Gurugram, Haryana

22/12/22
(Smt. Anima Debbarna)
Deputy Secretary to the
Government of Tripura.